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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-05-2019.

PRESENT: SHRI. B.S.V. PRAKASH KUMAR, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K.GANESAN & 4 OTHERS
NAME OF THE RESPONDENT(S) : BIDAR RUBBER AND RECLAIMS PVT LTD & 8 OTHERS
UNDER SECTION : SEC 397/398 OF CA 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Prakash
for Chancery

2. Dr. K. S. Ravi Chandran, PS
S. K. Rajula Dev, Adv
For CSR & Co

For P, to P₄



ORDER

At request of the parties, list this matter on 14.06.2019.

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(S.VIJAYARAGHAVAN)
Member (Technical)

-st-

(B.S.V.PRAKASH KUMAR)
Member (Judicial)